

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 523 of 2002
MA 481 of 2003
OA 1167 of 1997

Date of Order : 06-11-2003

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D.Deyal, Administrative Member

Mr. Jayanta Kr. Das

-Vs-

Eastern Railway

For the Applicant : Mr. T. Sarkar, Counsel

For the Respondents : Ms. S. Sinha, Counsel

O R D E R

Ms. Sinha, Ld. Counsel for the respondents prays for time to file reply to MA 523 of 2002. Prayer is allowed. Reply to MA 523/02 be filed within four weeks from to-day. Since the MA 523 of 2002 is pending, at this stage MA 481 of 2003, which has been filed for fixation of date for early hearing, cannot be considered. However, the same shall be taken up after disposal of the MA 523 of 2002. Both the MAs alongwith O.A. be listed on 20.1.04.

Member (A)

Member (J)

DKN